Name of the Corporate Debtor: NEO CAPRICORN PLAZA PRIVATE LIMITED; Date of Commencement of CIRP: 08-07-2025; List of Creditors as on: 23-09-2025; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 2; Last 5 digitof registration number: 10416

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	9408496517	2	9407777909	99.38	0	132546	586062	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	3796339919	1	4768878	0.05	0	0	3791571041	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	44	1147052	12	365689	0.00	0	30448	750915	Annexure 6
7	Operational creditors (Government Dues)	2	14124986	2	6659257	0.07	0	7465729	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	49	55642940	36	47365189	0.50	0	1245698	7032054	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		103	13275751414	53	9466936922	100.00	0	8874421	3799940072	